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Title: Introduction of the Motor Vehicles (Amendment) Bill, 2015. (Insertion of new section 136A) .

SHRI DUSHYANT CHAUTALA (HISAR): Mr. Deputy Speaker, Sir, I beg to move for leave to introduce a Bill further to amend the Motor Vehicles Act, 1988.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Motor Vehicles Act, 1988."

The motion was adopted.

SHRI DUSHYANT CHAUTALA : Sir, I introduce the Bill.

15.43 1/2 hrs